

ID. No. 1058/16

Dileep Kumar Dwivedi & 14 Ors. Vs. M/s Jagran Prakashan Ltd.

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for workmen evidence.

In view of the above mentioned orders of Hon'ble High Court bearing No.16/DHC/2020 dated 13.06.2020 and 22/DHC/2020 dated 29.06.2020, it is felt appropriate that matter fixed for WE, be taken up for hearing on **11.08.2020**, the date already fixed vide order of the Ld. District and Sessions Judge, Rouse Avenue District Courts, New Delhi, in this regard.

A copy of this order be sent to the Computer Branch for uploading on the official website. A signed copy of the order sheet may be filed after resuming of the courts normal functioning.

(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 108/17

Akram Alam & 15 Ors. Vs. M/s White Heart Restro Bar

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for workmen evidence.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 73/17

Satish Chander Vs. M/s G4S Secure Solutions India Pvt. Ltd.

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for workmen evidence.

In view of the above mentioned orders of Hon'ble High Court bearing No.16/DHC/2020 dated 13.06.2020 and 22/DHC/2020 dated 29.06.2020, it is felt appropriate that matter fixed for WE, be taken up for hearing on **11.08.2020**, the date already fixed vide order of the Ld. District and Sessions Judge, Rouse Avenue District Courts, New Delhi, in this regard.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 398/16

Sh. Rajinder Vs. MCD

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for management evidence.

In view of the above mentioned orders of Hon'ble High Court bearing No.16/DHC/2020 dated 13.06.2020 and 22/DHC/2020 dated 29.06.2020, it is felt appropriate that matter fixed for ME, be taken up for hearing on **11.08.2020**, the date already fixed vide order of the Ld. District and Sessions Judge, Rouse Avenue District Courts, New Delhi, in this regard.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 977/16

Naresh Kumar Vs. MCD

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for management evidence.

In view of the above mentioned orders of Hon'ble High Court bearing No.16/DHC/2020 dated 13.06.2020 and 22/DHC/2020 dated 29.06.2020, it is felt appropriate that matter fixed for ME, be taken up for hearing on **11.08.2020**, the date already fixed vide order of the Ld. District and Sessions Judge, Rouse Avenue District Courts, New Delhi, in this regard.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 249/16

Rambir Singh Vs. Delhi Jal Board

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for management evidence.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 21/16

Jaganath Pathak Vs. G4S Secure Solutions India Pvt. Ltd.

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for management evidence.

In view of the above mentioned orders of Hon'ble High Court bearing No.16/DHC/2020 dated 13.06.2020 and 22/DHC/2020 dated 29.06.2020, it is felt appropriate that matter fixed for ME, be taken up for hearing on **11.08.2020**, the date already fixed vide order of the Ld. District and Sessions Judge, Rouse Avenue District Courts, New Delhi, in this regard.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020

ID. No. 78/17

Umesh Prasad Singh Vs. M/s G4S Secure Solutions India Pvt. Ltd.

09.07.2020

Present: None.

Matter has been taken up through video conferencing hosted by Ms. Samita Bhatt, Reader of this Court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020, 16/DHC/2020 dated 13.06.2020, and 22/DHC/2020 dated 29.06.2020.

Matter is fixed for workmen evidence.

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(Chandra Gupta)
POIT-1, RADC, New Delhi
09.07.2020